

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 1628

TO BE ANSWERED ON FRIDAY THE 10TH MARCH, 2017
PHALGUNA 19, 1938 (SAKA)

SERVICE TAX ON APMCs INCOME

1628. SHRIARJUN LAL MEENA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to include the service tax on the income earned through the rents on immovable properties of Agriculture Produce Marketing Committees (APMCs) in the negative list of Finance Act, 1994;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a):No, Madam.

(b) and (c): Do not arise in view of reply to part (a) above.
